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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 347/2021

TRANSLINE TECHNOLOGIES PVT LTD Plaintiff

Through: Mr. Amit Kumar Singh and Mr. Rohit

Rexwal, Advocates alongwith AR/Sh.

Arun Gupta appeared physically

versus

ERNET INDIA Defendant

Through: Mr. Mohit Mudgal, Mr. Ravi Kant

Yadav and Mr. Sandeep, Advocates alongwith defendant appeared

physically (M: 8826733076)

CORAM:

JOINT REGISTRAR (JUDICIAL) MS. TYAGITA SINGH,

(DHJS)

ORDER 02.11.2022

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Matter is taken up through physical hearing as well as video conferencing.

Learned Presiding Officer is on leave today.

Put up for the purpose fixed on 22nd February, 2023.

READER TO JOINT REGISTRAR (JUDICIAL)

NOVEMBER 2, 2022

savita